

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 2602
TO BE ANSWERED ON 11.08.2026

GOLD AND SILVER HALLMARKING

2602. SHRI RAGHAV CHADHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details on the progress made by Government in implementation of mandatory Hallmarking of Gold jewellery and artefacts;
- (b) the total number of districts covered under mandatory Hallmarking in the last two years, year-wise;
- (c) details on the number of Hallmarking centres functioning in the country, State-wise; and
- (d) the steps taken by Government to create awareness among consumers regarding Hallmarking?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI B. L. VERMA)

(a) : The Government implemented mandatory hallmarking of gold jewellery and gold artefacts across 256 districts of the country on 23 June 2021, covering 14K, 18K and 22K grades of gold jewellery/artefacts as per Indian Standard, IS 1417:2016.

Subsequently, the scope of mandatory hallmarking has been expanded in a phased manner to cover four additional grades of gold jewellery/artefacts, namely 9K, 20K, 23K and 24KS, and presently extends to 392 districts across the country.

Since the implementation of mandatory hallmarking, more than 65 crore gold articles have been hallmarked with the Hallmark Unique Identification (HUID) up to 31 July 2026. During the same period, the number of BIS registered jewellers has increased from 43,153 to 2,29,590, while the number of BIS recognised Assaying and Hallmarking Centres (AHCs) has increased from 948 to 1,577.

(b) : In the Year 2024, 18 districts have been added vide “Hallmarking of Gold Jewellery and Gold Artefacts (Amendment) Order, 2024” dated 05 November 2024.

In the Year 2025, 12 districts have been added vide “Hallmarking of Gold Jewellery and Gold Artefacts (Amendment) Order, 2025” dated 31 July 2025.

As on 07 August 2026, total 392 districts are covered under mandatory Gold Hallmarking.

(c) : The details of the number of the hallmarking centres functioning in the country, statewise is given as a **Annexure**.

(d) : Consumer awareness programmes are organized for generating awareness among the Consumers and other stakeholders about the benefit of hallmarking scheme on a regular basis through the network of BIS Regional Offices and Branch offices. These programmes includes Awareness Programme on Standards under Compulsory Certification, Hallmarking, Gram Panchayat Sensitization programmes etc. A total of 836 Consumer awareness programmes which includes Awareness Programmes on Hallmarking were organized by Regional Offices / Branch offices of BIS throughout the country during 01st April, 2026 to 31st July, 2026.

The year-wise details of Consumer Awareness Programmes conducted by BIS are as under:

Year	No. of Programmes
2024-25	514
2025-26	637
2026-27 (As on 31.07.2026)	836

These programmes focus on informing consumer about BIS hallmarking scheme, advantages of buying hallmarked jewellery, and educating them on the potential misuse of BIS Standard mark & Complaint Redressal System for products with BIS Standard Mark.

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO 2602 . TO BE ANSWERED ON 11-08-2026 REGARDING GOLD AND SILVER HALLMARKING ASKED BY SHRI RAGHAV CHADHA.

The details of the number of the hallmarking centres functioning in the country, statewise is as follows:

STATE	No. of AHCs
ANDHRA PRADESH	56
ASSAM	13
BIHAR	55
CHANDIGARH	6
CHHATTISGARH	15
DELHI	42
GOA	3
GUJARAT	147
HARYANA	35
HIMACHAL PRADESH	4
JAMMU & KASHMIR	11
JHARKHAND	16
KARNATAKA	79
KERALA	95
MADHYA PRADESH	47
MAHARASHTRA	220
ODISHA	28
PONDICHERY	4
PUNJAB	44
RAJASTHAN	104
TAMIL NADU	171
TELANGANA	42
TRIPURA	3
UTTAR PRADESH	110
UTTARAKHAND	15
WEST BENGAL	212
Grand Total	1577
